

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 1378, 1379 OF 2018 IN
DFR NO. 3677 OF 2018**

Dated: 1st October, 2018

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Matrix Green Energy Pvt. Ltd.

....Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

....Respondent(s)

Counsel for the Petitioner(s) : Mr. S.Venkatesh,
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) :

ORDER

**IA NO. 1378 of 2018 – (Appl. for leave to file)
IA NO. 1379 of 2018 – (Appl. for Condonation of Delay)**

Issue notice to the Respondents returnable on 31.10.2018 in the instant applications.
Dasti, in addition is permitted.

Respondent Nos. 2 & 3 are directed not take any coercive action till 18.11.2018.

List the matter on 31.10.2018 to enable learned counsel appearing for the Respondent
No.2 to do the needful.

(S.D. Dubey)
Technical Member
Pr/js

(Justice N. K. Patil)
Judicial Member